GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2741 ANSWERED ON 16/12/2025

WIDENING THE SCOPE OF MGNREGS

2741. Shri Abhay Kumar Sinha:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of agricultural works which were done in the six Assembly Constituencies of Aurangabad Lok Sabha Constituency in Bihar under the Government's promise to link Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) with agriculture along with number of farmers benefited with such type of work;
- (b) the number of pucca houses completed so far in these six assembly constituencies under Pradhan Mantri Awas Yojana-Gramin (PMAY-G) and number of houses still pending in 2025 flood rehabilitation; and
- (c) the details of amount released to the above assembly constituencies for rural infrastructure out of Rs. 3.17 lakh crore of Bihar Budget 2025-26 along with assembly Constituency-wise details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme, with an objective to provide not less than one hundred days of unskilled manual work as a guaranteed employment in every financial year to every household in rural areas as per demand, resulting in creation of productive assets of prescribed quality and durability.

The part of District of Gaya & Aurangabad comes under the Aurangabad Lok Sabha Constituency. The details of works taken up under agriculture & allied activities under Mahatma Gandhi NREGS in the districts of Gaya and Aurangabad district during the financial year 2025-26 is as under:

Details of Agri & allied works under Mahatma Gandhi NREGS during						
FY 2025-26						
District	Number of works Completed	Total Expenditure in 2025-26 (in Lakhs)	Number of Ongoing works			
Aurangabad	2,108	7,667.78	12,322			
Gaya	4,813	15,814.39	29,549			

The details of individual beneficiary works taken up in the Gaya and Aurangabad district is as under:

Details of individual beneficiary works taken up under Mahatma Gandhi NREGS during FY 2025-26					
Aurangabad	295	464.56	2,994		
Gaya	1,049	646.75	4251		

(b): In order to achieve the objective of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to 4.95 crore eligible rural households with basic amenities by March 2029. As on 11.12.2025, a cumulative target of 4.14 crore (50,12,752 to Bihar) houses have been allotted to States/UTs out of which 3.86 crore (49,08,262 to Bihar) houses have been sanctioned and 2.92 crore (39,36,854) houses have been completed.

The number of pucca houses completed in the six assembly constituency of Aurangabad Lok Sabha Constituency is in Table 1. No allocation was made under PMAY-G to the State of Bihar in 2025 under flood rehabilitation.

Table-1

SI. No	Assembly Constituency Name	Sanctioned Houses	Completed Houses
1	Aurangabad	19862	17127
2	Gurua	25105	21306
3	lmamganj	36893	33253
4	Kutumba	13786	12082
5	Rafiganj	28891	23997
6	Tikari	24225	19592
	Total	1,48,762	1,27,357

(c): The matter pertains to the Government of Bihar. This data is not maintained by the Central Government.
